

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/20(CHE)/2022
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENTS : RCK Vallal
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. M L Ganesh for the Petitioner.

Ld. Counsel Ms. Madhushruthi Neelakantan for the Respondent.

Shri. Mylsamy, IRP in person.

Heard.

In this case, the Personal Guarantor against whom this petition has been filed has expired.

Arguments on the petition heard.

Written synopsis also filed.

List the petition for clarifications if any on **26.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)